

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

CP No. 385/241/HDB/2019
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Zetatek Technologies Pvt Ltd & 2 others

...Petitioner

AND

Gagan Aerospace Ltd & 15 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Ms Pooja Jain, for Petitioner present through Video Conference.
Learned Senior Counsel Mr S Niranjan Reddy, for respondent present through Video Conference.

Learned Counsel Mr Y Suryanarayana, for Respondent present physically.

As this Tribunal is engaged in hearing the other old matter, this matter could not be taken up. Hence matter adjourned to 11.07.2024 for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)